

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27-02-2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 in MA/1009/2019  
PETITION NUMBER : IBA/434/2019  
NAME OF THE PETITIONER(S) : DEEPA VENKAT RAMANI (RP)  
(SANTOSH HOSPITALS PVT LTD)  
NAME OF THE RESPONDENT(S) : SANTOSH MAHALINGAM & 3 OTHERS  
UNDER SECTION : 19,60(5) OFIBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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CHANDRAMOUL PRABHAKAR  
DEEPA V. RAMANI

COUNSEL FOR LIQUIDATOR  
Liquidator

Chandramoul Prabhakar  
Deepa V. Ramani

**ORDER**

Learned Counsels for the parties are present. It is represented by the parties that an appeal is pending before the Hon'ble NCLAT and comes up for hearing on 05.03.2020. In view of the appeal pending before the Hon'ble NCLAT, this matter stands adjourned to 31.03.2020.

SD

[S. VIJAYARAGHAVAN]  
Member (Technical)

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SD

[R. VARADHARAJAN]  
Member (Judicial)